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**BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
ORIGINAL APPLICATION NO. 104/2021/EZ**

Tribunal on its Own Motion

**Re.: Effluent Discharge by the Raghunathpur  
Thermal Power Plant (T-WBHRC)**

..... APPLICANT(S)

**VERSUS**

District Magistrate & Collector, Purulia & Ors.

..... RESPONDENT(S)

**AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. ...., THE  
WEST BENGAL POLLUTION CONTROL BOARD.**

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**FILED BY**

*Prithwish Kumar Basu*

**PRITHWISH KUMAR BASU  
ADVOCATE  
HIGH COURT AT CALCUTTA**

61 of 02/08/22

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..... APPLICANT(S)

VERSUS

District Magistrate & Collector, Purulia & Ors.

..... RESPONDENT(S)

AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 03 THE  
WEST BENGAL POLLUTION CONTROL BOARD.

Most Respectfully Sheweth

I, Sri Subrata Ghosh, son of Shri Biswanath Ghosh, aged about 59 years, by Religion - Hindu, by Occupation- Service, residing at Narkelbagan, Gorosthan, Chinsurah, District-Hooghly, do hereby solemnly declare and say as follows:-

01. That, I am the Chief Engineer, West Bengal Pollution Control Board (hereinafter will be referred to as the 'State Board') and look after this case and as such I am well acquainted with the facts and circumstances of the case. I have been duly authorized by the

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Respondent No. 03 to affirm this Affidavit on its behalf and as such, I am competent to do so.

02. That, this affidavit is being affirmed in pursuance to the orders passed by the Hon'ble Tribunal dated 08.07.2022.



03. That, in compliance to the order of the Hon'ble National Green Tribunal, the unit was inspected by the State Board officials on 05.07.2022.

Copy of the inspection report is annexed herewith and marked with letter "R".

04. That, the inspection report reveals as follows :-

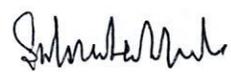
- a) Unit has constructed a settling pond for recirculation of plant discharge effluent. Presently no waste water is discharged outside the factory premises.
- b) The Automatic ambient air quality monitoring station was found to be in operation.
- c) Gaseous emission monitoring was conducted at both the Boiler stacks and values of particulate matter obtained were found to be within permissible standard (Boiler 1 : 38.4 mg/Nm<sup>3</sup>, Boiler 2: 45.08 mg/Nm<sup>3</sup> both at 6% O<sub>2</sub> on dry basis).

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- d) Large quantity of ash was found to be deposited at bottom of ESP at both the units. Fly ash utilization must be improved & unit must comply with the guidelines issued vide Notification by the MOEF & CC dated 14th September, 1999 and subsequent amendments issued vide Notifications dated 27<sup>th</sup> August, 2003, 3<sup>rd</sup> November 2009 and 25<sup>th</sup> January 2016.
- e) Installation job of FGD to be expedited further.
- f) The unit must install online effluent monitoring system with webcam in case of any discharge of effluent outside the factory premises.
- g) Unit has not yet deposited the Environmental Compensation calculated by the expert committee (As per Order of Hon'ble NGT dated 12.11.2021 in connection with OA NO. 104/2021/EZ).

05. That considering the inspection report the State Board is going to issue direction upon the unit shortly.

06. It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

  
DEPONENT



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## VERIFICATION

I, Sri Subrata Ghosh, son of Shri Biswanath Ghosh, aged about 58 years, by Religion - Hindu, by Occupation- Service, residing at Narkelbagan, Gorosthan, Chinsurah, District-Hooghly, do hereby solemnly declare and say as follows:-

1. That, I am the Chief Engineer, West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.
2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.
3. That, the statements made in paragraphs 2 to 5 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.

*Sri Subrata Ghosh*  
DEPONENT

Identified by me

*N. Anurag*

Advocate

WBPCB

Solemnly Affirmed &  
Declared Before Me  
On Identification By.....

*S. Mitra*  
SARBANI MITRA  
NOTARY  
Regd. No. -5515/08



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Inspection report

1. Name & Address of the Unit : M/s Raghunathpur Thermal Power Station ,DVC.  
Vill: Dumdumi , P.O. Nildih  
P.S. Raghunathpur & Neturia.  
Dist : Purulia . Pin : 723133.
2. Name of the Police Station : Raghunathpur & Neturia
3. Category of Unit : Red
4. Date of Inspection : 05.07.2022
5. Name of Inspecting Officer : A.Fouzdar AEE.
6. Representatives met with : Mr K.P.Banerjee , Sr Manager (DVC).
7. Inspection reference : Schedule monitoring & inspection.
8. Status of NOC / CFO : Consent to operate is valid upto 31.10.2023.
9. Observations :

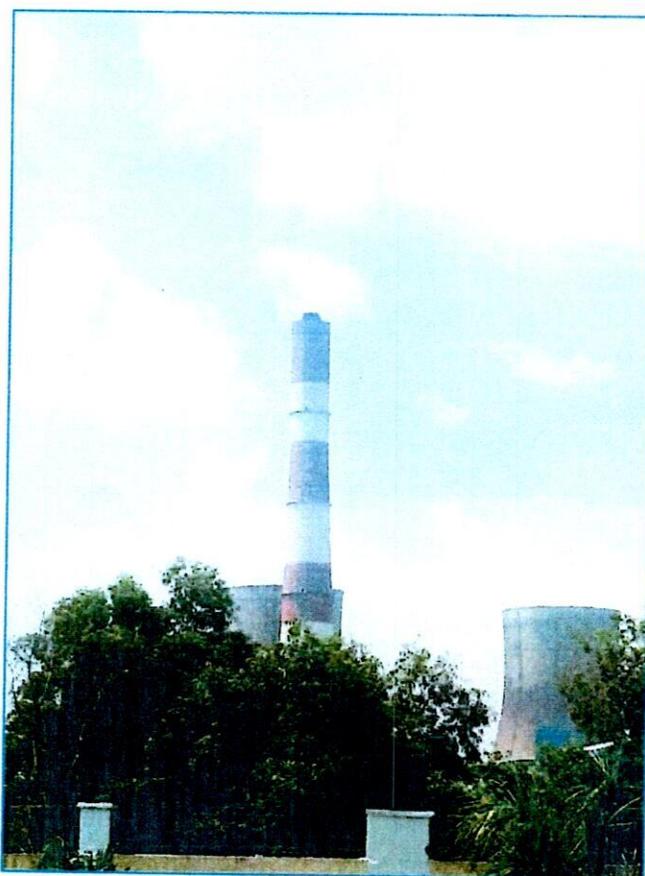


- The unit has two (02) coal fired Boilers of electricity generation capacity 600 MW each and during inspection both the units were in operation (Electricity generation: 790 MW approx.). Low visible emission was noticed from common stack.
- Raw water for the unit is sourced from Panchet reservoir & it is drawn through pipeline from a distance of 11 Km. Raw water is stored in 2 nos reservoirs with total capacity of 15 lac m<sup>3</sup>. After treatment it is distributed in various industrial operations purpose i.e. Cooling Tower, D.M.Plant , Ash handling & Domestic purpose.
- Sources of industrial waste water generation are mainly from D.M.Plant regeneration, Boiler blow down , Cooling Tower blowdown. As stated, the entire waste water is stored in guard pond inside the plant premises. Guard pond water is utilized in ash slurry make up only as stated.
- During inspection to the unit it was observed that entire surface water which was earlier discharged through the outlet located on eastern end boundary of the plant has been stopped. Instead the industry has constructed a settling pond inside and presently storing the entire effluent in the pond. Storage capacity of the pond couldn't be ascertained during inspection. As stated by the Industry personnel ,from the other end of the settling pond the partially treated effluent will be discharged to a drain which will carry the effluent outside the factory premises which leads to UTHALA jore & ultimately meets river Damodar after 8 km (approx.). There was no discharge to outside private land on this day as the entire effluent had been diverted to the settling pond very recently & no overflow was noticed from the settling pond so far.  
However, during previous inspection on 24.06.2022 discharge of effluent was noticed from the old outlet and effluent sample was collected & analysed. Concentration of parameters obtained were found to be within permissible standard.
- One rain water harvesting pond of storage capacity 60,000 m<sup>3</sup> has been constructed. Water is utilized in plantation purpose.
- As stated, Coal is transported through both railway and road networks. Coal transported through railways are unloaded through BOBR under covered shed and conveyed to coal handling plant for crushing, feeding in Boiler. However, coal transported through trucks/roads are stored under open space. Crushed coal is mostly stored under covered hanger in coal yard.

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- There are two Ash ponds located adjacent to the unit with ash holding capacity 68.0 lac MT and 46.0 lac MT respectively as stated.  
Ash ponds are located on north western side of the unit about 5 km away from unit boundary. Presently one of the Ash pond is in use and 70%(approx.) of it is filled up with ash. The other Ash pond is filled up with water. Ash pond overflow is recycled back to Boiler through clarifier and utilised as make up water in ash slurry preparation. No discharge/overflow of water was noticed from any of the Ash ponds.
- Dry fly ash is stored in 2 nos of Silos of capacity 1500 Ton each. Dry ash is despatched to cement plants and flyash brick manufacturer. Presently ash utilization is about 10% as stated. Unit has proposed to set up dry fly ash bagging & despatch facility at ESP in recent future. Deposition of ash was noticed at different locations at bottom of ESP hoppers.
- The only Automatic ambient air quality monitoring station installed inside the plant premises was found to be functional during inspection. The online stack monitoring facility was in operation for measurement of PM , SO<sub>x</sub> & NO<sub>x</sub>.
- Installation work of FGD was under progress.

**Photographs taken during inspection on 05/07/2022**



Unit in operation. Low visible emission from stack



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Newly constructed settling/recirculation pond



Drain for conveying effluent to recirculation pond



No discharge observed from plant outlet

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Deposition of ash at bottom of ESP hoppers



FGD installation work under progress



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**10. Remarks:**

- a) Unit has constructed a settling pond for recirculation of plant discharge effluent. Presently no waste water is discharged outside the factory premises.
- b) The Automatic ambient air quality monitoring station was found to be in operation.
- c) Gaseous emission monitoring was conducted at both the Boiler stacks and values of particulate matter obtained were found to be within permissible standard ( Boiler 1 : 38.4 mg/Nm<sup>3</sup> , Boiler 2 : 45.08 mg/Nm<sup>3</sup> both at 6% O<sub>2</sub> on dry basis).
- d) Large quantity of ash was found to be deposited at bottom of ESP at both the units. Fly ash utilization must be improved & unit must comply with the guidelines issued vide Notification by the MOEF & CC dated 14 th September, 1999 and subsequent amendments issued vide Notifications dated 27<sup>th</sup> August, 2003 , 3<sup>rd</sup> November 2009 and 25<sup>th</sup> January 2016.
- e) Installation job of FGD to be expedited further.
- f) The unit must install online effluent monitoring system with webcam in case of any discharge of effluent outside the factory premises.
- g) Unit has not yet deposited the Environmental Compensation calculated by the expert committee (As per Order of Hon'ble NGT dated 12.11.2021 in connection with OA No.104/2021/EZ).
- h) Necessary measure may be initiated as will deem fit & proper.



A .Fouzdar , A.E.E.



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